

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 14/6/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER : MA/385/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS
UNDER SECTION : SEC 60 OF IBC

S.No. Name (in Capital) Represented by Signature

1. S. SATHIYANARAYANAN Counsel for Applicant
D. PAVITHRA
- 2) S. SATISH Counsel for R2
- 3) AJAY KUNAL HANMAN Counsel for R6

ORDER

Counsel for the Applicant is present. Counsel for R2 and R6 are present. No representation on behalf of R3, R4 and R5. As seen from the order dated 29.05.2019, the Counsel for R1, R3 and R4 had caused appearance but today there is no representation on behalf of R1, R3 and R4. Therefore, R1, R3 and R4 are set Ex-parte. The Counsel for the Applicant is directed to issue private notice to R5 and file proof of service on the next date of hearing. In the meantime, the Counsel for the Applicant is directed to file rejoinder. Put up on 10.07.2019.


(S. VIJAYARAGHAVAN)
Member (Technical)


(Ch. MOHD. SHARIEF TARIQ)
Member (Judicial)